70. M/s. Jado Ram Braham Saroop, 9/117-Sham Block, Kailash Nagar, Gandhi Nagar, Delhi, F.P.S. No. 4548.

71. M/s. Suraj Perkash Praveen Sabh-arwal, 1139-Raghubarpura, Delhi, F.P.S. No. 3360.

7a. M/s. Attar Sain Baboo Ram, Usam Pur, Delhi, F.P.S. No. 163.

73. M/s. Radhey Sham Goel, Pahari Dhiraj, Delhi, F.P.S. 4128.

## **Delay in the Indian Airlines flights**

- SHRI U. K. LAKSHMANA •729. GOWDA : SHRI R. NARASIMHA REDDY: SHRI KHURSHED
  - ALAM MAHADEO
  - KHAN: SHRI PRASAD VARMA:

Will the Minister of TOURISM AND\* CIVIL AVIATION be pleased to state 1

(a) whether Government are aware that delay in the arrival and departure of the Indian Airlines' flights on almost all the routes has become a normal feature; and

(b) if so, what are the reasons therefor ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURU-SHOTTAM KAUSHIK) : (a) and (b) During the period April, '78 to June, '78 out of a total of 22776 take-offs, 1468 were delayed/cancelled due to operations, commercial, engineering and other causes in respect of which remedial action is possible. This works out to an on-time performance of 93- 55%. In addition, there were 7175 dealys and cancellations there were 7175 dealys and cancellations due to weather and consequential delays which are beyond the control of the Cor-poration. Including such delays, the on-time performance of the Corporation works out to 62' 05%. However, in judging the performance of the Corporation only the first category of delay should be taken into account, although passengers are inconvenienced by the second categories of delays as well well.

## Smuggling activities by The airlines' Staff

◆730. SHRI BUDDHA PRIYA MAURYA: SHRI KHURSHED ALAM KHAN: SHRI PIARE LALL KUREEL ARE PIARE LALL TALIB : SHRI IBRAHIM KALANIYA SHRI JAGDISH JOSHI: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

1093 RS-2.

(a) whether it is a fact that sometime Bombay Airport Customs unearthed a smuggling racket involving the staff of our national carriers;

(b) whether it is also a fact that this smuggling racket was being carried on for quite sometime ; and

(c) what steps Government have taken to prevent such unlawful activities by die airlines' staff?

THE MINISTER OFTOURISM AND CIVIL AVIATION (SHRI PURU-SHOTTAM KAUSHIK) : (a) and (b) : Yes, Sir. There have beeninstances where National Airline s'staff were involved in smuggling activity.

(c) In order to curbe smuggling activities, the Intelligence Wing at the Airport has been strengmened by posting more Intelligence officers under one Superintendent for watching movements and activities of the suspected persons of the airlines and others. Disciplinary action is taken by the Airlines against staff involved in such activities.

## **U.S Aid to India**

♦731.	SHRI AH	MAD	HO	SSAIN
	MONDAL	:		SHRI
	RAMANAND	) YA	DAV	-SHRI
	NARENDRA	SINC	H:	SHRI
	DINESH SI	NGH	:	SHRI
	NATHI SING	H :		

Will the Minister of FINANCE be pleased to refer to the answer given to Un-starred question 2ig given in the Rajya Sabha on the 28th February, 1978 and state :

(a) whether the U.S. aid to India has been resumed; and

(b) if so, what are the details in this regard and what is the difference in the terms of this aid with the terms of aid received prior to 1971?

THE MINISTER OF FINANCE (SHRI HE MINISTER OF FINANCE (SHRI H. M. PATEL) : (a) and (b). No. Sir. U.S. development assistance has not yet been resumed. However, the U.S. Congress has approved g 60 million for bilateral development assistance to India for US FY 1978 and projects for such assistane and its terms are under active consideration consideration.

## Violation of the Foreign Exchange Regulation Act by the Birlas

SHRI KALYAN ROY : SHRI BIR CHANDRA DEB BURMAN: \*732.

Will the Minister of FINANCE be pleased to refer to the answer to Unstarred